

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 17-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>HEARING</u></b>				
1	SPL.CASE	100032/1987	State Vs S. Shankar Narayanan dead ors	SPP Amrish Pandey  Adv. Mangaonkar accd 2
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K.  SPP Amrish Pandey
3	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah  SPP Amrish Pandey
<b><u>HEARING</u></b>				
4	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
5	SPL CASE CBI	100123/2015	The State CBI ACB Vs Amod Umesh Sharma	SPP Amrish Pandey
<b><u>APPEARANCE</u></b>				
6	MISC APPLN CBI	100728/2020	CBI ACB Mumbai Vs M/s Janta Glass Ltd and Ors	Vineet Jain